

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 409/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Magicrete Buildings Solutions Pvt.Ltd.
V/s.
Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Disha Tonela with Nishitha Nambiar	Adv. for Corporate Debtors I/b India Law	D. Tonela
2.	Ms. Akshita Palvia I/b. M. Mulla Associates	Adv. for the Petitioner	A. Palvia

ORDER

TCP No. 409/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 18.9.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)